

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-120  
IB-3054(ND)/2019

IN THE MATTER OF:

Vikas Jain & Ors.

Vs.

M/s Wave Megacity Centre Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 07.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD : Mr. Aman Nandrajog, Ms. Suditi Batra ,Advocates

For the Intervener :

ORDER

Both the sides are present. Matter stands adjourned.

List the matter on 4<sup>th</sup> February, 2021.

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(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)